

**ANNEXURE-B**

**Statement- 3 [rule 89(2)(b) and 89(2)(c)]**

**Refund Type: Export without payment  
of tax (accumulated ITC)**

(Amount in Rs.)

Sr. No.	Invoice details			Goods/ Services (G/S)	Shipping bill/ Bill of export			EGM Details		BRC/ FIRC	
	No.	Date	Value		Port code	No.	Date	Ref No.	Date	No.	Date
1	2	3	4	5	6	7	8	9	10	11	12

**Statement-5 [rule 89(2)(d) and 89(2)(e)]**

**Refund Type: On account of supplies made to SEZ unit or  
SEZ Developer (without payment of tax)**

(Amount in Rs.)

Sr. No.	Invoice details			Goods/ Services (G/S)	Shipping bill/ Bill of export/ Endorsed invoice no.	
	No.	Date	Value		No.	Date
1	2	3	4	5	6	7